

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 08.04.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 08.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 138/2016 (T _{NHRC}) (Case No.559/19/11/14) WITH	Stench Grips Mansas Sacred Ghaggar River	For consideration of Report	11.04.2019
2.	Original Application No. 139/2016 (T _{NHRC}) (Case No.600/19/11/14)	Yogender Kumar	For consideration of Report	11.04.2019

COURT MASTER